NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION

PETITION NUMBER

: TCP/126/2016

NAME OF THE PETITIONER(S)

: K. Sivaprakasam & 7 others

PRIYADARSINI. N

NAME OF THE RESPONDENT(S) : M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
0	FOR T.K. BAASKAR. KEERTH KEISHNA	Counsel for Pertitioners	ONZ.

ORDER

Counsel for petitioner present and prayed time for submitting the status of the appeal pending before the NCLAT against the order passed in the CP dated 06 July 2017. Time extended at request for making submissions. Put up on 31.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc